

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205 - C.P. (IB)/302/AHM/2023

With

ITEM No.206 - Inter.P/7(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

SHREE CHAMUNDA FURNITURE

.....Applicant

Vs

EUROPA FOAMS PRIVATE LIMITED

.....Respondent

Order delivered on: 30/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. M A Gogia, Adv. for OC

Ms. Noopur Dalal, Adv. in Inter. P 7 of 2024

For the Respondent

: Ms. Nitu Chaturvedi, Adv.

ORDER

C.P. (IB)/302/AHM/2023

Ld. Counsel for the applicant has filed a sick note.

List for further consideration on 24.06.2024.

Inter.P/7(AHM)2024

Ld. Counsel for the respondent has filed a sick note.

List for further consideration on 24.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)